

Declaration of Assets and Liabilities

Year 2622 - 2023

| | i Cat minimum. | | | | |
|---|---|--|--|--|--|
| I, IMRAN AHMAD | , son/daughter/wife of MOHAMMAD IBRAHIM | | | | |
| aged26vears, | belonging to BIHAR LEWISLATIVE ASSEMBLY | | | | |
| service and presently working as | OFFICE ATTENDANT CDARBAN), BVS, PATNA | | | | |
| give herein below the details of the assets (immovable, movable, bank balance, etc.) of | | | | | |
| al ac | Ψ. | | | | |

്രം-∮myself, my spouse and dependants*:

A. <u>Details of movable assets</u>

(Assets in joint name indicating the extent of joint ownership will also have to be given)

8/2/23

| Sr. No. | Description | Self | Spouse Name(S) | Dependant-1 Name | Dependant-2 Name | Dependant-3 Etc. Name |
|------------|--|----------------------------|-------------------|---------------------|---------------------|--------------------------|
| (i) | Cash | 5000/- | | - | - | - |
| (ii) | Deposits in Banks, Financial Institutions And Non-Banking Financial Companies | 20,247/~ | _ | _ | | |
| (iii) | Bonds, Debentures and Shares in companies | _ | _ | | - | |
| (îv) | Other financial institutions, NSS, Postal Savings, LIC Policies, etc | LIC:- 825987100 | _ | | | - |
| (v) | Motor Vehicles (details of make, etc.) | SCOFTER BROIEU- GO89 | _ | | . | _ |
| (vi) | Jewellery (give details of weight and value) | _ | | - | _ | ı |
| (vii) | Other assets, such as values of claims / interests | - | _ | | <u>.</u> | |

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

| | nave to be indicated] | Calf | Energe | Dependant-1 | Dependant-2 | Dependant-3 |
|------------|---|------|-------------------|-------------|-------------|-------------|
| Sr. No. | Description | Self | Spouse Name(S) | Name | Name | Etc. Name |
| (i) | Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value | | warne(3) | - Nume | - Manie | |
| (ii) | Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value | | _ | 1 | ı | (|
| (iii) | Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value | | | | | |
| (iv) | Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value | | _ | 1 | | |
| (v) | Others (such as interest in property) | - | - | | _ | |

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

| Sr. Description No. | | Name & address of Bank / Financial Institutions(s) / Department (s) | Amount outstanding as on | |
|------------------------|--|---|--------------------------|--|
| (a) | (i) Loans from Banks | - | _ | |
| | (ii) Loans from financial institutions | - | _ | |
| | (lii) Government Dues: (a) dues to departments dealing with government accommodation | _ | _ | |
| | (b) dues to departments dealing with supply of water | _ | | |
| | (c) dues to departments dealing with supply of electricity | _ | | |

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| St. St. Autor | (d) dues to departments dealing with telephones | - | |
|---------------|---|-------------|---|
| | (e) dues to departments dealing with government transport (including aircraft and helicopters) | | |
| | (f) Other dues, if any | | _ |
| (b) | (i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)] | BRHPA 4251Q | |
| | (ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.] | - | |
| | (iii) Sales Tax [Only in case of proprietary business] | _ | |
| | (iv) Property Tax | | |

Personal Detail 110172109652 GPF/CPF/PRAN No. Gender (M/F):-Date of Birth :-(DD/MM/YYYY) 0 Class/Group (A/B/C)Cadre BIHAR LEWISLATIVE ASSEMBLY (Full Name e.g. B.A.S.-Bihar Administrative Service, B.S.S.- Bihar Secretariat Service etc.) Home District PATNA I hereby declare that the above details are true to the best of my

knowledge and belief.

Name of Employee: IMRAN AHMAD

Designation: OFFICE ATTENDANT (PORTER)

Department: BIHAR LEWISLATIVE ASSEMBLY

Note:

Place: PATNA

Date: 06-02-2023

C.

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

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